

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2365**  
**TO BE ANSWERED ON 16<sup>th</sup> MARCH, 2022**

**TIES**

2365. SHRI POCHA BRAHMANANDA REDDY:  
DR. SANJEEV KUMAR SINGARI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether no new projects and no funds were released to Andhra Pradesh in 2021-22 under Trade Infrastructure for Exports Scheme (TIES);
- (b) if so, the reasons therefor;
- (c) whether out of the 74.15 crores of TIES share approved for projects from 2017-2022, only 57.15 crores funds have been released for Andhra Pradesh; and
- (d) if so, the reasons therefor including the time by which the pending amount is likely to be released?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

- (a) & (b): Yes, Sir. Under Trade Infrastructure for Export Scheme (TIES) being implemented by Department of Commerce, financial assistance in the form of grant-in-aid is provided to Central/State Government owned agencies for setting up or up-grading export infrastructure. During 2021-22, no new project proposal under TIES has been received from Andhra Pradesh. Also, release of further installment of TIES grant for ongoing projects under TIES in Andhra Pradesh could not be made due to non-fulfillment of conditions, as per TIES guidelines, like submission of Utilization Certificate

for TIES grant released earlier, project progress report and proof of matching contribution of funds by Implementing Agency.

(c)& (d): Yes, Sir. Out of Rs. 74.15 crore of TIES share approved for projects in Andhra Pradesh, since launch of the scheme i.e. FY 2017-18, Rs. 57.15 crore has been released so far. The balance amount would be released as and when the Implementing Agency(ies) furnish complete utilization certificate for the fund released earlier, Project Monitoring Committee (PMC) meeting report and the proof of matching contribution of the funds having been invested from own or other sources on pari-passu basis as per the approved cost sharing.

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